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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 PM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/255/ (IB)/2017
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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G. Jayachandran.
V. LAKS HUMAN AN

Counsel for Petitioner
Counsel for Respondent


28.02.18
28/2/18

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time.

At request, time is enlarged. Put up on 14.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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